

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 147(ND) 13

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018.

NAME OF THE COMPANY: Mr. Dilip Shantilal Jain & Ors Vs. M/s Integrated Casetech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner (s) :	None		
--	--------------------------	------	--	--


	For the Respondent (s):	Mr. Praveen K. Mittal and Ms. Nirbruti Samal, Advocates		
--	-------------------------	---	--	--

ORDER

List this case for directions on 9th February, 2018.


-S-d-11

(Deepa Krishan)
Member (T)


-S-d-11

(Ina Malhotra)
Member (J)